

Coal for Singrauli obtained from Collieries of M.P.

5729. SHRI B.R. NAHATA : Will the Minister of ENERGY be pleased to state :

(a) whether the coal for Singrauli and Obra is obtained from collieries of Madhya Pradesh;

(b) if so, what is the quantity needed by these power projects per annum and how much is being supplied and by which collieries of which State every year; and

(c) whether any share of power is being allotted to M.P. from these NTPC projects if so, to what extent and if not, for what reasons ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH) : (a) The coal for the Singrauli Super Thermal Power Station and Obra Thermal Power Station is obtained from the Singrauli Coal fields which are partly located in Madhya Pradesh and partly in U.P. Some linked quantities of coal are also being supplied to the Obra Power Station from the North Karanpura Coalfield in Bihar.

(b) Two Units of 210 MW each of Singrauli Super Thermal Power Station were commissioned on 14.2.82 and 25.11.82 respectively. The consumption requirements of this power station for the period April, '82 to February, '83 were 5.61 lakh Metric Tonnes. The Power section is estimated to have consumed 6.30 lakh Metric Tonnes during 1982-83. The Obra TPS consumed 38.7 lakh Metric tonnes during the period April, '82-Feb., '83. The power station is estimated to have consumed 42.43 lakh Metric tonnes during the period 1982-83. The information relating to the coal received from various mines is being collected and will be laid on the Table of the House.

(c) M.P. has been allotted 610 MW out of the total capacity of 2100 MW of Korba STPS located in M.P. Allocation of power from Stage-I (1260 MW) of Vindhyachal STPS in M.P. has not been decided.

Thermal Projects submitted by Tamil Nadu

5731. SHRI S.T.K. JAKKAYAN : Will the Minister of ENERGY be pleased to state :

(a) the details of the proposed thermal projects submitted by the Government of Tamil Nadu and pending clearance from the Central ;

(b) maximum power output and estimated cost of each; and

(c) the period by which the above projects are expected to be cleared and the projects completed ?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI CHANDRA SHEKHAR SINGH) : (a) and (b) Details of the thermal power projects submitted by the Government of Tamil Nadu and awaiting approval of Central Government are given in the attached statement.

(c) Central Electricity Authority is required to reconcile various issues involved before according techno-economic clearance to the projects. It is not feasible to lay down precise time frame for the clearance of projects as the actual time taken in the process depends on variety of factors some of which are beyond the control of Central Electricity Authority.

Statement

S. No.	Name of project	Installed Capacity (MW)	Estimated cost (Rs. crores)	Date of receipt in CEA.	Present status of schemes
1.	Mettur Extension	2 × 210	238.28	January, 1982.	Technoeconomic clearance was accorded by the Central Authority in March, 1982, after Department of Coal had confirmed coal linkage for both the units. Subsequently, on account of production constraints, Deptt. of Coal restricted coal linkage to one unit only. They have been requested to the tie up coal supply for both the units. Clearance from State Water Pollution Board and State Irrigation Department are also awaited.
2.	Tuticorin Extension	1 × 210— 1 × 500	410.77	January, 1982.	Coal linkage has not yet been established. Tamil Nadu Electricity Board is yet to confirm water availability and furnish clearance from State Pollution Control Board and Tuticorin Port Authorities for coal handling facilities. Environmental clearance from the Deptt. of Environment is also awaited.
	Stage—III.	2 × 500 (Revised)	287.11	January, 1983.	
3.	North Madras	5 × 210	614.65	January, 1982	Coal linkage has not yet been established. Tamil Nadu Electricity Board is yet to confirm water availability and furnish clearance from the State Water Pollution Board. Environmental clearance from Deptt. of Environment is also awaited.

Black-Marketing in Cardiac Drugs

5732. SHRI JAGDISH TYTLER : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether Government's attention has been drawn to the fact that their insistence on the drug companies to market new single ingredient drugs under the generic names has led to a flourishing black market in cardiac drugs;

(b) whether it is a fact that a certain drug company's product which is important in treatment of cardiac therapy has been stalled by Government because of the non-use of the generic names;

(c) whether cardiac drugs usually priced and valued at Re. 0.45 p. per tablet, are selling in the black market at Rs. 2.00 per tablet; and

(d) what Government propose to eradicate this black market and permit important